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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CSP 1028/2017

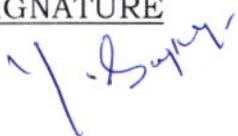
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: Balaji Amines Limited.

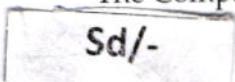
SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Y. SURYA VARAYYA	ADVOCATE	
2	MOTILAL G	PCS	

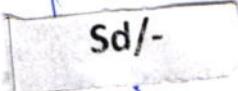
ORDER

CSP No.1028/230-232/NCLT/MB/MAH/2017

The Company Petition allowed.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)